

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 109
IA-364,340,676,2232,2902,1450/ND/2021
(IB)-2721(ND)2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd.	...	Applicant
Vs.		
M/s Three C Shelters Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 29.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. P Nagesh Sr. Adv, Mr. Pankaj Agarwal, Mr. Ravi Kumar Advs. in IA-340, 2475/ 2021
For the RP	: Mr. Ritin Rai Sr. Adv, Mr. Sanjay Bhatt, Ms. Niharika Sharma, Mr. Karan Kohli, Ms. Ritika Sinha, Advs. in IA-340, 364, 676, 2232, 2902 & 1450/2021

ORDER

IA-340, 364, 676, 2232 & 2475/ND/2021:

List these applications which are interconnected for hearing on
18.08.2021.

IA-2902 & 1450/ND/2021:

These applications be listed together, being interconnected on
16.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

